

(A)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A.No..... 905 199

Mr. S. C. Samantroy

Sanatan Behen, Applicant(s)

versus
Union of India & Ors. Respondent(s)

Sr. No	Date	Order with Signature
	26.12.96	REGISTER S. C. Samantroy Registrar
1	26.12.96	Adjourned to 7.1.1997 at the request of Shri Pradipta Mohanty. MEMBER (ADMINISTRATIVE)
2	7.1.97	Heard Shri Pradipta Mohanty, counsel for the applicant. The petitioner in this case, who was engaged as EDBPM, Saratchandrapur B.O. from 10.12.1981 and continued to function in that post till 9.1.1987. He states that the B.P.M., Saratchandrapur has fallen vacant on account of the regular incumbent having been promoted. The applicant wants to be considered for this post. As it is, there is no scope for considering this Application. Learned counsel for the applicant states that Respondent No. 3, Superintendent of Post Offices, Mayurbhanj Division, Baripada has sent a requisition to the Employment Exchange, Rairangpur for sponsoring some names of the eligible candidates for consideration of EDBPM, Saratchandrapur Branch Office. He states

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..2	7.1.97	<p>that the applicant's name has not been sponsored by the Employment Exchange. He fears that his case will not be considered. He makes two further submissions, viz., took the applicant by Transfer Certificate No.34, issued by the Headmaster (illegible) dated 16.8.1980 has completed Class-X and is reading G in Class XI. Therefore, he is qualified to be considered for the post of BPM. His only submission is that his own application for this purpose should be considered by Respondent 3.</p> <p>Shri S.C.Samantray, Additional Standing Counsel is present and heard.</p> <p>This Application can be disposed of by giving a suitable direction to Respondent 3, while making it clear that the relief prayed for, viz. a direction to Respondents not to make any selection is unnecessary and cannot be granted. Learned counsel for the applicant states that the last date of receipt of application was 20.12.1996. Respondent 3 is directed to accept the application to be submitted by the applicant within three weeks from to-day. Time limit, if any, for filing application is waived. The selection process, if not already completed shall be commence only after the receipt of the applicant's application. The experience gained by the applicant shall be taken into account as per rules on the subject. His application shall be considered along with others while finalizing the selection for the post of EDBPM, Saratchandra Branch Office.</p> <p>The application is disposed of as above at the admission stage itself.</p> <p>Hand over copies of the orders to the counsel for both sides.</p> <p style="text-align: right;">Hari Singh Sahni. 7.1.97 MEMBER (ADMINISTRATIVE)</p>